



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,23rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 14 & 48 TO 50 AND WILL
BE HEARD ON DAY-TO-DAY BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
48	WP(C)/1891/2008 (HEARING) PART-HEARD, FIXED	ALL ASSAM ENGLISH MEDIUM SCHOOLS' ASSOCIATION Versus THE STATE OF ASSAM AND ORS	MR. S S DEY MR. M NATH S CHOUDHURY MR. J SINHA M BORA MR. A M MAZUMDAR A ROY	MR.K N CHOUDHURY MR.H RAHMAN MR.T C CHUTIA MR.S SAIKIA SC. EDU. ADDL. AG, ASSAM MR.P SAIKIA MR.V M THOMAS SC. SEBA
	WITH			
49	WP(C)/2806/2012	DELHI PUBLIC SCHOOL, NUMALIGARH Versus THE STATE OF ASSAM AND ORS	MR.A C BORBORA MR.U K NAIR MR.M SMITH	SC, CBSC SC, EDU
	WITH			
50	WP(C)/199/2016	BYAKTIGATA VIDYALAYA SAMANNAYRAKSHEE SAMITEE, GUWAHATI, ASSAM and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.M KATAKI	SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION
- FOR ORDERS -				
51	I.A.(Civil)/2475/2023 (CONNECTED WITH ITEM NO. 25 IN THE DAILY LIST) in WA/252/2023	SUALKUCHI TAT SILPA UNNAYAN SAMITI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M BISWAS MS. S MEDHI MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED	GA, ASSAM
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
52	PIL/58/2023 B/O	CHINMOY SHARMA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B J MUKHERJEE MR. S BISWAS	SC, PWD ROAD

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LEAVE NOTE OF ADVOCATES FOR 23/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

THIS BENCH WILL RISE AT 3:20 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	WP(C)/4843/2023 B/O	MD. MAZID ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	SC, EDU

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II,III,IV & V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
61	WP(C)/4358/2023 FIXED	NITU MECH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, FINANCE SC, REVENUE
62	WP(C)/4832/2023 B/O	SAMAR CH. BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS	MR G BAISHYA MS. P DAS	SC, FOREST SC, BTC SC, FINANCE DEPTT.
63	WP(C)/4839/2023 B/O	CHANDAN MOHAN BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MS. P DAS	SC, FOREST SC, BTC SC, FINANCE
<u>ADMISSION</u>				
64	WP(C)/1129/2022 FIXED	KUNJA MOHAN NATH Versus THE STATE OF ASSAM AND 5 ORS	MR G R A MOTTAQUEE	GA, ASSAM SC, AG SC, IRRIGATION SC, K A A C
	WITH I.A.(Civil)/2463/2023 in WP(C)/1129/2022	KUNJA MOHAN NATH, Versus THE STATE OF ASSAM AND 5 ORS	MR G R A MOTTAQUEE	GA, ASSAM SC, AG SC, IRRIGATION SC, K A A C
<u>ORDERS</u>				
65	WP(C)/3820/2023 FIXED	BANESWAR BEZBARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, U G C

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
58	WP(C)/4833/2023 B/O	BINOD KUMAR PAUL AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. N H MAZARBHUIYAN MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM SC, REVENUE
ADMISSION				
59	WP(C)/953/2022 FIXED	M/S B K CONSTRUCTION Versus THE UNION OF INDIA AND 3 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR. K K PARASAR ASSTT.S.G.I. SC, F C I
60	WP(C)/4828/2022 FIXED	M/S SINGH AND SAIKIA TRANSPORTERS Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAUHAN MR D CHUTIA MR. P MAZUMDER	SC, FOREST

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
42	WP(C)/1552/2019 WITH LCR, B/O	JUBBAR ALI @ ABDUL JUBBAR Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ORDERS				
43	Cont.Cas(C)/270/2018 FIXED	RUNUMI GOGOI SAIKIA AND ANR. Versus MUKUT AHMED	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS MR. R HUSSAIN	MR. M SHARMA

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 7

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 3:20 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
15	Mat.App./11/2022 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. S BANIK MR. M AHMED A N HUSSAIN MS F BEGUM	
16	I.A.(CrI.)/730/2023 B/O in CrI.A./282/2023 WITH CrI.A./282/2023	RAJIB PEGU, Versus THE STATE OF ASSAM AND ANR.	MS. D BORGOHAIN	PP, A P
		RAJIB PEGU Versus THE STATE OF ASSAM AND ANR.	MS. D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	PP, ASSAM
	WITH I.A.(CrI.)/669/2023 in CrI.A./282/2023	RAJIB PEGU Versus THE STATE OF ASSAM AND ANR.	MS. D BORGOHAIN	PP, ASSAM

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
53	Bail Appln./2788/2023 B/O	HANIF ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
MOTION				
54	Crl.Pet./880/2023 B/O	DIDARUL ISLAM @ DEDARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. P P DUTTA MR T GOGOI MS P SARMA MS. P P DAS	PP, ASSAM
55	AB/2889/2023 FIXED	ABDUL LATIF AHMED Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR F HAQUE MR N ISLAM	PP, ASSAM
BAIL HEARING				
56	AB/2437/2023 B/O	MUBARAK HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	PP, ASSAM
WITH				
57	Bail Appln./2405/2023	RAJIBUL HOQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
60	WP(C)/4529/2023 FIXED	DIPU DAS Versus GUWAHATI MUNICIPAL CORPORATION AND ANR.	MR. S KATAKI MS. R DUTTA	SC, GMC
61	WP(C)/4749/2023 FIXED, WITH OFFICE NOTE	M/S SAKAMBARI FLOUR MILLS PVT LTD. AND 8 ORS. Versus THE FOOD CORPORATION OF INDIA AND 4 ORS.	MR. K P MAHESWARI MS. M SHARMA M. KALITA MS. N HUSSAIN	SC, F C I
62	WP(C)/4841/2023 B/O	SANTI SAHU Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, IRRIGATION
ORDERS				
63	I.A.(Civil)/2453/2023 WITH WP(C)/2039/2021(D/O), B/O in WP(C)/2039/2021	JALAL UDDIN BARBHUIYA AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A M S MAZUMDER	GA, ASSAM SC, REVENUE SC, PGCI LTD.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
52	WP(C)/1600/2021 FIXED	SIRANJU KEWOT AND 13 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
	WITH			
53	WP(C)/1924/2021	RAM PRABESH MAHATO AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
	WITH			
54	WP(C)/1938/2021	JOGENDRA SAHANI AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
	WITH			
55	WP(C)/2640/2021	MAHESH SARMA AND 8 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
	WITH			
56	WP(C)/2737/2021	RAJ KUMAR SAH AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
	WITH			
57	WP(C)/2743/2021	KUSHO SAHANI AND 12 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
ORDERS				
58	Cont.Cas(C)/579/2018 FIXED	RIPUL BRAHMA Versus BIREN CHANDRA PHUKAN ANR ANR.	MR K K MAHANTA MR. B DEKA MR. K M MAHANTA MS. N BEGUM MS P THAPA MS. R BORA	MR. D SAIKIA (r-3) MR. A K BHUYAN MS. B BHUYAN MS. R B BORA (r-3) MR. S BORA (r-3) MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM

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LEAVE NOTE OF ADVOCATES FOR 23/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Wednesday,23rd August 2023]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
53	I.A.(Civil)/2421/2022 B/O in MACApp./15389/2019 WITH MACApp./15389/2019 (Filing Number) WITH I.A.(Civil)/4142/2019 WITH I.A.(Civil)/2422/2022 WITH I.A.(Civil)/2423/2022	UNITED INDIA INSURANCE CO . LTD. Versus SRI JAYANTA DUTTA UNITED INDIA INSURANCE CO. LTD Versus SRI JAYANTA DUTTA AND 4 ORS UNITED INDIA INSURANCE CO. LTD Versus SRI JAYANTA DUTTA AND 4 ORS UNITED INDIA INSURANCE CO. LTD . Versus SRI JAYANTA DUTTA UNITED INDIA INSURANCE CO. LTD. Versus SRI JAYANTA DUTTA	MS M CHOUDHURY MS C BORAH MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MS M CHOUDHURY MS C BORAH MS M CHOUDHURY MS C BORAH	MR. A (1.1, 1.2, 1.3, AND 1.4) MR. K K BHATTA MS R DEVI MR. M DUTTA MR. M DUTTA
54	I.A.(CrI.)/738/2023 B/O in AB/2825/2023 WITH AB/2825/2023	ABDUL BAREK @ ABDUL BAREQUE AND 8 ORS Versus THE STATE OF ASSAM ABDUL BAREK @ ABDUL BAREQUE AND 8 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MS. U NANDA MR RITURAJ TIWARI MR. S C BISWAS MR. F A HASSAN MS. U NANDA MR RITURAJ TIWARI	PP, ASSAM PP, ASSAM
HEARING				
55	MFA/264/2019 WITH LCR, B/O WITH I.A.(Civil)/2091/2023 in MFA/264/2019	NATIONAL INSURANCE COMPANY LTD Versus SRI DILIP DAS AND ANR NATIONAL INSURANCE COMPANY LTD Versus SRI DILIP DAS AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. R GOSWAMI MS. M SAIKIA	MR. P SUNDI

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Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
54 AB/2567/2023	BISWAJYOTI DEB ROY Versus THE STATE OF ASSAM	MR. D P BORAH MR U GHOSH	PP, ASSAM
<u>WITHDRAWAL</u>			
55 Bail Appln./2523/2023 WITH CASE DIARY, B/O	ASHADUL ISLAM Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
<u>MOTION</u>			
56 Crl.Rev.P./339/2023 B/O	DULALUDDIN Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
<u>BAIL HEARING</u>			
57 AB/1685/2023 FIXED	MD. RYADULLA @ RIADULLA RAHMAN Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
58 AB/2642/2023 FIXED	KAMALESWAR BORDOLOI Versus THE STATE OF ASSAM	MS. G BORAH MS RIMA DAS	PP, ASSAM

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH COMPRISING
OF HONOURABLE MR. JUSTICE LANUSUNGKUM
JAMIR AND HER LADYSHIP]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 Crl.Rev.P./2/2018	ARATI DEKA Versus THE STATE OF ASSAM	MR. B SARMAH MR. S BARMAN MS. D SALOI	GA, ASSAM MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
55	AB/1449/2022 FIXED.	RAJDEEP @ RAJDIP BHUYAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
ORDERS				
56	I.A.(CrI.)/85/2023 <u>1 Y 6 M 15 D</u> : WITH OFFICE NOTE, LCR 5 FILES, FIXED in CrI.A./39/2022 WITH CrI.A./39/2022	MD MAMTAZ ALI Versus THE STATE OF ASSAM MAMTAZ ALI Versus THE STATE OF ASSAM	MR. S K JAIN MR. N ZAMAN MR. N UDDIN MR. S K JAIN MR. M ISLAM MD S ULLAH MR. S K CHETRY	PP, ASSAM PP, ASSAM

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